## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1539 ANSWERED ON:03.12.2012 CRITERIA FOR NCLP Panda Shri Baijayant

## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the criterion adopted by the Government to include districts under the National Child Labour Project (NCLP);
- (b) the State-wise details of districts included in the said project during the last three years;
- (c)whether the Government is considering the inclusion of any other district in the country including the 6 districts of Odisha (Bhadrak, Kandhamal, Boudh, Kendrapara, Puri and Jagatinghpur) which are currently not under the said project;
- (d)if so, the details thereof; and
- (e)if not, the reasons therefor?

## Answer

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a): The Government of India is implementing National Child Labour Project Scheme in the area of high concentration of Child Labour. The Scheme is in operation in 266 districts against sanctioned 271 districts by Planning Commission. To include a new district under the National Child Labour Project (NCLP), State Government conducts survey to identify Child Labour working in the hazardous occupations and processes. After receiving the survey report, in detail, from the State Government alongwith a concrete action plan including the number of special school required to be run for the rehabilitation of identified children in the age group 9-14 years working in hazardous occupations and processes, the Ministry examines the proposal and sanctions special schools based on number of identified child labour in the district with the approval of Labour and Employment Minister and within the overall limit of 271 sanctioned districts approved by the Planning Commission.
- (b):During the last three years, 21 India-US (INDUS) district projects which were earlier jointly funded by Ministry of Labour & Employment (Government of India) and Department of Labour, United States of America (USDOL) in the 5 States viz., Delhi, Maharashtra, Madhya Pradesh, Tamil Nadu and Uttar Pradesh, have been merged with the National Child Labour Project (NCLP). At present, the National Child Labour Project is in operation in 266 districts of 20 States in the country. The State -wise details of the NCLP districts are at Annexure.
- (c) to (e):The Government considers inclusion of any district under NCLP Scheme only after receiving recommendation from State Government alongwith detailed survey report. No such proposal has been received from the Government of Odisha in respect of Bhadrak, Kandhamal, Boudh, Puri and Jagatinghpur districts for inclusion the NCLP.